## GOVERNMENT OF INDIA MINISTRY OFHEALTH AND FAMILY WELFARE RAJYA SABHA

**QUESTION NO02.03.2010** 

**ANSWERED ON** 

WHISTLE BLOWER SCHEME IN DRUG RACKETS.

525 SHRI P.R. RAJAN

Will the Minister of COALHEALTH AND FAMILY WELFAREINFORMATION AND BROADCASTINGHEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether his Ministry recently launched a whistle blower scheme to put an end to fake drug rackets;
- (b) if so, how many complaints were received so far; and
- (c) the details of action taken against manufacturers of spurious drugs?

## **ANSWER**

THE MINISTER OF STATE FOR HEALTH & FAMILY WELFARE

(SHRI DINESH TRIVEDI)

- (a) Yes.
- (b) & (c): A total of 20 cases have been received in the Central Drugs Standard Control Organisation (CDSCO). One case was found to be fictitious and one case was resolved as the information was not found correct on investigation.